

**Central Administrative Tribunal
Principal Bench**

**OA No.3976/2015
MA No.3191/2017**

New Delhi, this the 4th day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Shri Aditya Kumar Jain
Aged about 54 years
S/o Sh. Jagesh Chandra Jain
R/o 601, Plaza Heights, Off Hughes Road
Mumbai-400 007.
(Working as Commissioner of Income
Tax on compulsory wait) ...Applicant

(By Advocate: Shri Vikran Singh for Shri S.K. Gupta)

Vs.

Union of India through

1. Secretary, Ministry of Finance
Department of Revenue
North Block, New Delhi.
2. Chairman, Central Board of Direct Taxes
Ministry of Finance, Department of Revenue
North Block, New Delhi. ...Respondents

(By Advocate: Shri Hanu Bhaskar)

ORDER (ORAL)

Justice Permod Kohli :-

MA No.3191/2017

This Application has been filed by the applicant seeking permission to withdraw the Original Application No.3976/2015.

2. For the reasons stated in the Application, the MA is allowed. OA No.3976/2015 is, accordingly, dismissed as withdrawn.

(Uday Kumar Varma)
Member(A)

(Justice Permod Kohli)
Chairman

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